

কাব্যবীথি-র প্রথম সংখ্যা প্রকাশ

মানুষের মধ্যে লিটল ম্যাগাজিন পড়ার অভ্যাস ফিরিয়ে আনতে কাব্যবীথি-র প্রথম সংখ্যা প্রকাশিত হল। ম্যাগাজিনের সম্পাদক হীরক মুখার্জি জানান, মানুষ ক্রমশ মোবাইলমুখী হয়ে উঠছে। লিটল ম্যাগাজিনের সংখ্যাও কমে গেছে। আমরা চাই আবার আগের মতো লিটল ম্যাগাজিন বেশি করে পড়ুক পাঠকরা। তাই এই লিটল ম্যাগাজিন প্রকাশ করা হল। যারা সাহিত্য চর্চা করেন তাঁদের লেখাকে এখানে গুরুত্ব দিয়ে প্রকাশ করা হবে। প্রথম

শরৎশশী ৪৩

কিশোর-কিশোরীদের পত্রিকা 'শরৎশশী' ৪৩ বছরে পা দিল। এ বছর তাদের বিশেষ বর্ষ। ববিবার হাওড়ার শিবপুর পাবলিক লাইব্রেরিতে এক অনুষ্ঠানে পুরস্কার বিতরণ এবং সাংস্কৃতিক অনুষ্ঠান হয়। উপস্থিত ছিলেন মালদার 'গৌড়দর্পণ' পত্রিকার সম্পাদক মহম্মদ নাজির হোসেন। ছিলেন 'শরৎশশী' পত্রিকার সম্পাদক অরুণ দাস। অনুষ্ঠানে কিশোর ও তরুণ লেখক-শিল্পীদের পুরস্কৃত করা হয়। ম্যাজিক দেখান জাদুকর বি কুমার।

সংখ্যায় আছে সত্তরের দশকের বেশ কয়েকজন বিশিষ্ট কবির কবিতা। এরপর অনুবাদ সাহিত্য নিয়ে দ্বিতীয় সংখ্যা প্রকাশিত হবে তিন মাস

পর। এদিন কলকাতায় বিপ্লবী লীলা রায় সভাঘরে আনুষ্ঠানিক ভাবে কাব্যবীথি-র প্রথম সংখ্যা প্রকাশিত হল। ছিলেন কবি অমিতাভ গুপ্ত,

কবি রফিক উল ইসলাম, কবি নমিতা চৌধুরি ও পিনাকী রায়-সহ অন্যান্য। কাব্যবীথি তিন মাস পরপর প্রকাশিত হবে। কলেজ স্ট্রিটে পাওয়া যাবে।

e-Tender Notice

The Block Development Officer, Onda, Bankura NleT no - 38/BDO/2025-26, Dated - 06.01.2026 Details will be available website wbtenders.gov.in Sd/- Block Development Officer, Onda Development Block, Onda, Bankura.

Indicative Advertisement

Invited N.I.T. (e-tender) by the E.O Gangajalghati Panchayat Samiti, Bankura NIT-37 (2nd call of e-NIT34) of 2025-26 vide Memo No.: 2026_ZPHD_984781_1 to 2026_ZPHD_984781_13. Date of Closing of Submission : 22-01-2026 upto 12:00 hrs. Other details are available at : wbtenders.gov.in

Sd/- Executive Officer Gangajalghati Panchayat Samiti

ফর্ম এ

জনবিজ্ঞপ্তি

(ইনসলভেন্সি অ্যান্ড ব্যাংকরাপসি বোর্ড অফ ইন্ডিয়া (ডেলাটারি লিকুইডেশন প্রসেস) রেকর্ডেশনস, ২০১৭ এর রেকর্ডেশন ১৪)

ডাক এয়ারলাইন্স প্রাইভেট লিমিটেড এর স্বার্থধারণের অবগতির জন্য

প্রাসঙ্গিক তথ্যাবলি

১. কর্পোরেট ব্যক্তির নাম	ডাক এয়ারলাইন্স প্রাইভেট লিমিটেড
২. কর্পোরেট ব্যক্তির প্রতিষ্ঠার তারিখ	০৩.০২.২০০৬
৩. অর্থরীতি যার অধীনে কর্পোরেট ব্যক্তি প্রতিষ্ঠিত/নথীভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট ব্যক্তির কর্পোরেট আইডি/নথীভুক্ত লায়সেন্স আইডি/ভিকেশন নম্বর	U35301WB2006PTC107699
৫. কর্পোরেট ব্যক্তির নথীভুক্ত অফিস এবং মুখ্য অফিস (যদি থাকে) ঠিকানা	রামকৃষ্ণ চৌধুরী, ৭২, শেরশিয়ার সরণি, কলকাতা-৭০০০১৭, পশ্চিমবঙ্গ
৬. কর্পোরেট ব্যক্তির লিকুইডেশন শুরু তারিখ	সোমবার, ৫ জানুয়ারি, ২০২৬
৭. লিকুইডেটরের নাম, ঠিকানা, ইমেল ঠিকানা, টেলিফোন নম্বর এবং রেজিস্ট্রেশন নম্বর	নাম : মিঃ প্রবাল কুমার চক্রবর্তী ঠিকানা : ৭২/৯, শের পাড়া সেন, হাওড়া-৭১১১০৩ ই মেল ঠিকানা : dove2026@rediffmail.com টেলিফোন নম্বর : ৯৮৩১২০৭৩৩২ রেজিস্ট্রেশন নম্বর : IBB/TPA-003/IP-N00088/2017-18/10826 এএফএ নম্বর : ৩১.১২.২০২৬ পর্যন্ত বৈধ
৮. দাবি পেশের শেষ তারিখ	৪ ফেব্রুয়ারি, ২০২৬

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, ডাক এয়ারলাইন্স প্রাইভেট লিমিটেড সোমবার, ৫ জানুয়ারি, ২০২৬ তারিখে ডেলাটারি লিকুইডেশন শুরু করেছে।
এতদ্বারা ডাক এয়ারলাইন্স প্রাইভেট লিমিটেড এর স্বার্থধারণের দফা ৭-তে উল্লিখিত লিকুইডেটরের ঠিকানায় ৪ ফেব্রুয়ারি, ২০২৬ তারিখ বা তার পূর্বে প্রমাণ সহ তাঁদের দাবিগুলি পেশ করার জন্য আহ্বান জানানো হচ্ছে।
অর্থিক অনলাইন যথাযথ প্রমাণ সমেত তাঁদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে জমা দেবেন। বাকি সকল স্বার্থধারণের দাবির দাবি প্রমাণ সমেত হাতে হাতে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন।
দাবির স্বাক্ষর মিনা অথবা বিদ্যুতিক প্রমাণ দাখিল করলে জরিমানা হতে পারে।
লিকুইডেটরের স্বাক্ষর : স্ব/-
লিকুইডেটরের নাম : মিঃ প্রবাল কুমার চক্রবর্তী
আইবিবিআই রেজিস্ট্রেশন নম্বর : IBB/TPA-003/IP-N00088/2017-18/10826
এএফএ নম্বর : AA3/10826/02/311226/301342
যে পর্যন্ত এএফএ বৈধ : ৩১.১২.২০২৬
তারিখ : ০৭.০১.২০২৬
স্থান : কলকাতা

কনরা বঁক Canara Bank

সিভিলিক্ট Syndicate

অ্যাসেট রিকভারি ম্যানেজমেন্ট ব্রাঞ্চ
বেলস হাউস, ২১, ক্যামাক স্ট্রিট,
৫ নং ফ্লোর, কলকাতা-৭০০০১৬
ই-মেল: cb2364@canarabank.com

ই-নিলাম
বিক্রয় বিজ্ঞপ্তি
তারিখ: ১২.০২.২০২৬

এতদ্বারা এই মর্মে বিজ্ঞপ্তি জারি করা হচ্ছে যে, সিকিউরিটি ইন্টারেস্ট (এনফোর্সমেন্ট) রুলস, ২০০২-সহ পঠনীয় সিকিউরিটিজেশন অ্যান্ড রিকনস্ট্রাকশন অফ ফিন্যান্সিয়াল অ্যাসেটস অ্যান্ড এনফোর্সমেন্ট অফ সিকিউরিটি ইন্টারেস্ট অ্যাক্ট, ২০০২-এর সংস্থান মোতাবেক দখল নেওয়া নিম্নবর্ণিত সম্পত্তিগুলি অনলাইন পদ্ধতিতে নিম্নোক্তমতো ই-নিলামের মাধ্যমে বিক্রি করা হবে:

নিম্নলিখিত শর্ত ও নিয়মাবলি অনুসারে নিম্নলিখিত সুরক্ষিত পরিসম্পদগুলি ক্রয়ে আগ্রহী ক্রেতাদের থেকে দরপ্রস্তাব আমন্ত্রণ করা হচ্ছে।

ক্রম নং	ক) সুরক্ষিত স্বপদাতার নাম ও ঠিকানা খ) স্বপদগ্রহীতার নাম ও ঠিকানা	ক) দায় (তৎসহ বকেয়া সুদ) খ) ১৩(২) ধারাবাহী দাবি বিজ্ঞপ্তির তারিখ গ) ১৩(৪) ধারাবাহী দখল বিজ্ঞপ্তির তারিখ	সম্পত্তির বিশদ বিবরণ	ক) সংরক্ষণ মূল্য খ) ইএমডি গ) বিড বাড়ানোর মূল্য ঘ) যোগাযোগের ব্যক্তি, শাখার নাম ও রিজিওনাল অফিস ঙ) ইএমডি জমার অ্যাকাউন্ট
১.	ক) কানাড়া ব্যাঙ্ক, অ্যাসেট রিকভারি ম্যানেজমেন্ট ব্রাঞ্চ ৫ নং ফ্লোর, বেলস হাউস, ২১, ক্যামাক স্ট্রিট, কলকাতা-৭০০০১৬ খ) স্বপদগ্রহীতা: মিঃ জয়বন্ত মুখার্জি, পিতা- মিঃ ধীরেন্দ্র বসু মুখার্জি, ২০, ইউ কে পি রায় সেন, ঢাকুরিয়া, কলকাতা- ৭০০০৩১, পশ্চিমবঙ্গ তৎসহ: প্রেমিসেস নং ৭৪, পি-১০, গড়িয়া পার্ক, পোঃঅঃ- গড়িয়া, থানা- পাইলি,	ক) ৮২,১৮,২১৫.১৫ (বিরশি লক্ষ আঠারো হাজার দুশো পনেরো টাকা এবং পনেরো পয়সা মাত্র), তৎসহ ০১.১২.২০২৫ থেকে প্রযোজ্য সুদ ও চার্জ খ) ০৪.১২.২০২৩ গ) ০৯.০৭.২০২৪	ক) ১ নং সম্পত্তি: বিভিন্নতার ৩ নং ফ্লোরের দক্ষিণ-পূর্ব-পশ্চিম ভাগে সামান্য কমবেশি ১০০০ বর্গফুট সুপার বিল্ড আপ এরিয়ায় (মার্বেলের মেঝে দেওয়া) স্বয়ংসম্পূর্ণ আবাসিক ফ্ল্যাটের অপরিহার্য সমগ্র পরিমাপের সমবন্ধক যার স্থিতি ও বিবরণ: মৌজা- বৈষ্ণববাটা, জে এল নং ২৮, এলওপি নং ১০, সি এস প্লট নং ৬৪৬ (অংশ), প্রেমিসেস নং ৭৪, গড়িয়া পার্ক (ডাক ঠিকানা: পি-১০, গড়িয়া পার্ক), পোঃঅঃ- গড়িয়া, থানা- যাদবপুর, বর্তমানে পাইলি, ওয়ার্ড নং ১১০, বরো নং XI, জেলা- দক্ষিণ ২৪ পরগনা, সাব- রেজিস্ট্রেশন অফিস- আলিপুর, কলকাতা- ৭০০০৮৪। খ) ২ নং সম্পত্তি: বিভিন্নতার ৩ নং ফ্লোরের উত্তর-পূর্ব-পশ্চিম ভাগে সামান্য কমবেশি ১০০০ বর্গফুট সুপার বিল্ড আপ এরিয়ায় (মার্বেলের মেঝে দেওয়া) স্বয়ংসম্পূর্ণ আবাসিক ফ্ল্যাটের অপরিহার্য সমগ্র পরিমাপের সমবন্ধক যার স্থিতি ও বিবরণ: মৌজা- বৈষ্ণববাটা, জে এল নং ২৮, এলওপি নং ১০, সি.এস. প্লট নং ৬৪৬ (অংশ), প্রেমিসেস নং ৭৪, গড়িয়া পার্ক (ডাক ঠিকানা:	ক) ১ নং সম্পত্তি: ₹৩৯,৬৭,০০০.০০ (উনচল্লিশ লক্ষ সাতষাট হাজার টাকা মাত্র) ২ নং সম্পত্তি: ₹৩৯,৬৭,০০০.০০ (উনচল্লিশ লক্ষ সাতষাট হাজার টাকা মাত্র) ৩ নং সম্পত্তি: ₹৩৯,৬৭,০০০.০০ (উনচল্লিশ লক্ষ সাতষাট হাজার টাকা মাত্র) ৪ নং সম্পত্তি: ₹৩৯,৬৭,০০০.০০ (উনচল্লিশ লক্ষ সাতষাট হাজার টাকা মাত্র) ৫ নং সম্পত্তি: ₹৭,২০,০০০.০০ (সাত লক্ষ দুই হাজার টাকা মাত্র) ১ নং সম্পত্তি: ₹৩,৯৬,৭০০.০০ (তিন লক্ষ ছিয়ানব্বই হাজার সাতশো টাকা মাত্র)

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
DOVE AIRLINES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Person	DOVE AIRLINES PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	03.02.2006
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Kolkata
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Person	U35301WB2006PTC107699
5. Address of the registered office and principal office (if any) of Corporate Person	Ramkrishna Chambers 72, Shakespeare Sarani, Kolkata - 700017, West Bengal
6. Liquidation commencement date of Corporate Person	Monday 5th January, 2026
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Pranab Kumar Chakrabarty Address: 72/9, Saikh Para Lane, Howrah - 711103 E-mail Address: dove2026@rediffmail.com Telephone Number: 9831207932 Registration Number: IBB/PA-003/IP-N00088/2017-18/10826 AFA Valid till 31.12.2026
8. Last date for submission of claims	4th February, 2026

Notice is hereby given that the Dove Airlines Private Limited has commenced voluntary liquidation on Monday 5th January, 2026. The stakeholders of Dove Airlines Private Limited are hereby called upon to submit a proof of their claims, on or before 4th February, 2026 to the Liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Signature of Liquidator : Sd/- Name of the Liquidator : Mr. Pranab Kumar Chakrabarty IBB/Registration No. : IBB/PA-003/IP-N00088/2017-18/10826 AFANo. : AA3/10826/02/311226/301342 AFA valid till : 31.12.2026 Date : 07.01.2026 Place : Kolkata



CANNING BRANCH

"Maa Anandamoyee Bhavan", Canning Road, Dighir Par, P.O.-Canning Dist.: 24 Parganas (S), PIN- 743329, Email: cannin@bankofbaroda.com

Appendix - IV Rule 8(1) POSSESSION NOTICE For Immovable Property

Whereas
The undersigned being the Authorised officer of the Bank of Baroda, Canning Branch, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of Powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules 2002 Issued a Demand Notice dated 03.03.2025 calling upon the Borrower Hajara Bibi Molla, W/o Farid Molla (Guarantor) of Khaskumrakhal, P.O. & P.S.- Canning, Dist.- South 24 Parganas, Pin-743329 to repay the amount mentioned in the notice being Rs.10,05,421.33 (Rupees Ten Lac Five Thousand Four Hundred Twenty One and paise Thirty Three Only) as on 22.02.2025 together with further interest thereon at the contractual rate plus costs, charges and expenses till date of payment within 60 days from the date of receipt of the said notice.
The Borrower/Guarantor having failed to repay the amount, notice is hereby given to the Borrower/Guarantors and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub Section (4) of section 13 of [Act] read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 05th day of January of the year 2026.
The Borrower/Guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of Baroda, Canning Branch, for an amount of Rs.10,05,421.33 (Rupees Ten Lac Five Thousand Four Hundred Twenty One and Paise Thirty Three Only) as on 22.02.2025 to till date with further interest, cost and incidental charges thereon.
The Borrower's attention is invited to provisions of sub-Section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of Immovable Property

Equitable mortgage of property having Deed No. 1-5989 for the year 2010 constructed on land measuring more or less 44 Decimal situated a Mouza Khaskumrakhal, Touzi No. 2692/2834, Hal Khatlan No. 628, R.S. Khatlan No. 2350, Sabek Dag No. 2704, R.S. & L.R. Dag No. 2204, 44 Decimal Bastu land along with sq. ft. construction under jurisdiction of P.S. Canning, Dist. - South 24 Parganas, West Bengal.
Property Batted & Bounded by :- North: Jal Nikasi Path; South: Ombar Ali Molla; East: Usman Ali Molla & Idris Molla; West: Abul Molla.
Date : 05.01.2026
Place: Canning, South 24 Parganas.
Authorised Officer
Bank of Baroda



STRESSED ASSETS RECOVERY BRANCH, SOUTH BENGAL

Jeevan Deep Building, 2nd Floor, 1, Middleton Street, Kolkata - 700 071
Phone : (033) 2288 4437, Fax : (033) 2288 4302, E-mail : sbi.15196@sbi.co.in

E-AUCTION SALE NOTICE

Authorised Officer's Details : Name: Jayant Augustine Mundu, e-mail ID : sbi.15196@sbi.co.in, Mobile No. : 9051108745
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 under proviso to Rule 9(1) Read with Rule 8(6) applicable for Immovable property of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the Public in general and in particular to the Borrower/Guarantors/Mortgagors that the below described Secured Assets mortgaged to the Secured Creditor, the Symbolic/Physical Possession of which has been taken by the Authorized Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on the below mention dates.

DATE & TIME OF E-AUCTION : DATE : 28.01.2026
TIME OF AUCTION 11.00 A.M. TO 4.00 P.M. WITH UNLIMITED EXTENSIONS OF 10 MINUTES FOR EACH BID.

Sl. No.	Name of the Unit / Borrower/ Guarantors	DETAILS OF THE ASSETS BEING SOLD	Outstanding Dues	a) Reserve Price b) EMD @ 10% c) Bid Increment Amt.
1.	Borrower: THE 3 GUYS NETWORK PVT. LTD. Address: Glamour building, 3rd floor, Andul Road, P.O. - Dulliya, P.S. Sankrall, Howrah-711302 Director Cum Guarantors: 1. Goutam Khara, S/o. Sri Nityananda Khara, Address: J.C. Chakraborty Road, Patkuatala, Vill + P.O. - Dulliya, Howrah- 711302. Also At. Glamour building, 3rd floor, Andul Road, P.O. - Dulliya, P.S. Sankrall, Howrah- 711302.	All that piece and parcel of office space No. 3B, 3C & 3D measuring 3200 Sq. Ft. Super Build up Area at 3rd floor of the building namely "GLAMOUR BUILDING" with undivided proportionate share of underneath land, constructed on land measuring 7 Cotta 9 Chittacks and 15 Sq. Ft. a little more or less lying & situated at R.S. Dag No. 775, R.S. Khatlan No. 718, L.R. Dag No. 791, L.R. Khatlan No. 421/1, J.L.- 35, Mouza - Dulliya, Dulliya Gram	Rs.2,83,76,098.00 Rupees Two Crore Eighty Three Lakh Seventy Six Thousand Ninety Eight Only as on 11/08/2025 You are also liable to pay future interest at the contractual rate on the aforesaid	a) Rs. 53,46,000.00 b) Rs. 5,34,600.00 c) Rs. 25,000.00 Contact Person : 9051108745 7550900049

5.01.2026
er, Eastern
Building,
se to run
Minor Unit
e period of
eat website.
e website
Seq. No.:
atg-SDAH-
alonging to
-66-22-1-;
ghters/War
have been
ver by the
-67-22-1-;
verty Line
Reserved
A/5; Catg-
s belonging
-72-22-1-;
Christians/
JAH-TLX-
led Caste
an Road;
A/9; Catg-
s belonging
H-KWDP-
Scheduled
ch). EMD
0.01.2026
-2/2025-25
dregs.gov.in
dquarter

ANGEL ONE LTD
9, MIDC, ANDHERI EAST, MUMBAI -400093
support@angelone.in
X / MCX SX / NCDEX
12, MCX : 12685,
No: IN2000161534
NOTICE
ation of registration of our below mentioned Authorised
AP
AP Registration No.
VARPURBA
422 WEST BEN 3AL
NSE : AP0397590501
BSE:AP01061201162423
MCX : MCX/AP/166953
ceforth shall do so at their own risk. ANGEL ONE
ance of this notice. Investors having any queries or
3D within 15 days from the date of issuing this notice.
For ANGEL ONE LTD
Sd/-, Authorised Signatory

Producers' Union Ltd.
Medinipur
TICE
ov.in for procurement of different items
01/2026 - Civil work for installation of
3/01/2026 - For Supply of Furniture
01/2026 - For Silage Making Machine
01/2026 - For Supply of Promotional
gency may go through the website
id www.paschimmedinipur.gov.in or
submission of e- tenders is 17.01.2026
05:30 PM) [For e-Tender Sl. no.(ii)] &
7.01.2026(06:00 PM) [For e-Tender